

SPECIAL BENCH
COURT - I

O-237

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/259(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS VIBGYOR GOLD LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

For the Petitioner

Mr. Ajay Chaubey, Adv.

ORDER

1. Ld. Counsel for the Petitioner present. None appears for respondent Company.
2. Reply affidavit has also not been filed. The right to file the same therefore is closed in terms of the order dated 10.01.2024.
3. Post this matter for arguments on **12.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**